

ITEM NO.73

REGISTRAR COURT

SECTION II-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MS. SUJATA SINGH

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 1882/2024

NAVNATH BABURAO JADHAV

Petitioner(s)

VERSUS

THE STATE OF MAHARASHTRA & ANR.

Respondent(s)

Date : 31-07-2024 This petition was called on for hearing today.

For Petitioner(s)

Mr. Kaustubh Dube, Adv.
Mr. Uday B. Dube, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent no.1 but none has entered appearance.

Ld. Counsel for the petitioner submits that affidavit of dasti service in respect of respondent no.2 has been filed yesterday. Registry to verify and update the records.

In addition, await service report from concerned police station. D.O. be issued.

List again on 7.8.2024.

SUJATA SINGH
Registrar

HJ